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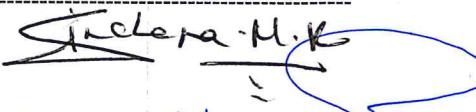
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

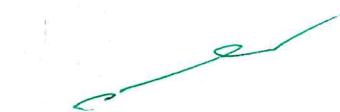
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.52/BB/ 2017	-	For Hearing	230/ 232	Manipal Education & Medical Group India Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. Sinchana.M.R ROC/ RD 
2. S.A.J.P. JOHN SPT Legal Advocate for petitioner 

The matter is listed today for hearing. Income tax department has addressed a letter seeking time for filing objections. Counsel requested the matter to be listed on 06.11.2017. Smt. M.R. Sinchana, standing counsel appearing for ROC and RD is present.

List it on 06.11.2017.



MEMBER (J)



MEMBER (T)